## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:389
ANSWERED ON:23.11.2012
CHILD ARTISTS
Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any committee to look into the matter and recommend guidelines to regulate the emerging areas of 'Child Artists' considering the fact that the number of 'Child Artists' had drastically increased during the recent past;
- (b) if so, the detail thereof;
- (c) whether the Government is aware of the negative effect on the children due to their participation in TV reality shows;
- (d) if so, whether the Government has also asked the National Commission for Protection of Child Rights (NCPCRs) to frame guidelines in this regard;
- (e) if so, the details thereof and the recommendations made by NCPCR; and
- (f) if not, the reasons therefor?

## Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Government has not constituted any Committee to regulate the emerging areas of 'Child Artists'.
- (c), (d) & (e): The National Commission for Protection of Child Rights had set up a Working Group for framing guidelines to regulate the participation of children in Television (TV) reality shows. These guidelines cover the content of programmes involving children; defining age-related norms for the participation of children in TV/Reality shows; child protection and supervision; ensuring the physical conditions and safety of children; terms and conditions for parental/guardian consent; ensuring education of child participants; setting up of regulatory and monitoring mechanisms; payment for children and ensuring confidentiality.
- (f): Does not arise.